

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

CA No. 86/2018, C-IV (IB)-415/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Agarwal Sanitations

.....**Applicant**

Vs.

M/s. Proview Infrastructure Pvt. Ltd.

.....**Respondent**

Order delivered on 09.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

For the RP : Mr. Rajeev Kumar, Adv.
Mr. Nirmal Kumar Bhesoni

ORDER

CA No. 86/2018/C-IV is filed by IRP Mr. Nirmal Kumar Bhesoni with the prayer of appoint Mr. Alok Chandra Singh as IP as authorized on behalf of the class of home buyers alongwith the affidavit in support and the publication dated 16 September 2018 with respect to same and the list of home buyers voting in favour of Mr. Alok Chandra Singh with majority of 17/22 in favour of Mr. Alok Chandra Singh. The application deserved to be allowed.

Prayer (a) is granted thereby Mr. Alok Chandra Singh IP with the Registration No. IBBI/PA-002-IP-0038/017-18/11124 is appointed as authorized representative on behalf of home buyers. Application is allowed and disposed of in terms of the above order.

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Goldy Sehgal

